

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 956
TO BE ANSWERED ON 14.12.2022

ONE STOP CENTRES

956. SHRI PRABHAKAR REDDY VEMIREDDY:

Will the Minister of Women and Child Development be pleased to state:

- (a) whether Ministry has approved 760 One Stop Centres (OSCs);
- (b) whether Ministry is planning to open 300 more OSCs to provide integrated support and assistance to women looking at the success of OSCs;
- (c) if so, the details thereof;
- (d) whether there are only 14 OSCs in Andhra Pradesh;
- (e) whether the Ministry is aware that Andhra Pradesh increased number of districts from 13 to 26 for administrative convenience and better governance;
- (f) if so, whether Ministry will consider sanctioning 12 more OSCs for Andhra Pradesh to help women; and
- (g) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) : A total number of 758 One Stop Centres (OSCs) were sanctioned, out of which 730 OSCs are functional across the country.

(b) & (c) : Based on encouraging results of the initiative and benefit to women, the Government has decided to open 300 more OSCs under Mission Shakti, in a phased manner, in districts having higher rate of crime against women or having bigger geographical area, preferably in aspirational districts.

(d) to (g) : Yes, sir. In Andhra Pradesh (AP), 14 OSCs were sanctioned for erstwhile 13 Districts. Further, proposals received from the state governments/UTs, including AP, for setting up of OSCs in newly created districts are considered and approved by Programme Approval Board (PAB) based on the scheme guidelines.
